GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA STARRED QUESTION NO. *188 ANSWERED ON 04.07.2019

CONTAMINATION AND DEPLETION OF GROUND WATER

*188. SHRIMATI RAKSHA NIKHIL KHADSE

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Central Ground Water Board (CGWB) has carried out any specific study regarding contamination and depletion of ground water level, especially caused by private water packaging companies which are using reverse osmosis technology, discharging concentrates, thereby increasing the hardness of ground water and if so, the details thereof;

(b) whether the Union Government proposes for bringing regulations to curb and minimize further deterioration of water quality; and

(c) if so, the details thereof?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. *188 TO BE ANSWERED IN LOK SABHA ON 04.07.2019 REGARDING "CONTAMINATION AND DEPLETION OF GROUND WATER" RAISED BY SHRIMATI RAKSHA NIKHIL KHADSE, M.P

(a) A committee comprising of officers from Central Ground Water Board, Central Pollution Control Board and the State Pollution Control Boards has been constituted by the Department of Water Resources, River Development & Ganga Rejuvenation to study the adverse impact of discharge water from Packaged Drinking Water industries on ground water. The report of the committee is awaited.

Ground water levels in various parts of the Country are declining because of continuous withdrawal due to reasons such as increased demand of fresh water for various uses, vagaries of rainfall, increased population, industrialization & urbanization etc. Central Ground Water Board (CGWB) carries out ground water monitoring four times a year in different States. In order to assess the declining/rising trend in water level on a long-term basis, pre-monsoon water level data 2018 has been compared with the decadal average (2008-2017) water level. Analysis of data indicates decline in ground water level in about 52% of the wells being monitored.

(b) & (c) The Consent To Operate (CTO) granted to industries by concerned Pollution Concerned Boards mandatorily stipulates adherence to laid down discharge norms of effluents.

Further, Central Ground Water Authority (CGWA) grants No Objection Certificates (NOCs) for ground water abstraction in 23 States / UTs to various users, including packaged drinking water industries through guidelines which are modified from time to time.
